



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-26052026-272878
CG-DL-E-26052026-272878

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 2565]

नई दिल्ली, मंगलवार, मई 26, 2026/ज्येष्ठ 5, 1948

No. 2565]

NEW DELHI, TUESDAY, MAY 26, 2026/JYAISTHA 5, 1948

आवासन और शहरी कार्य मंत्रालय

(मास रैपिड ट्रांजिट सिस्टम-II)

अधिसूचना

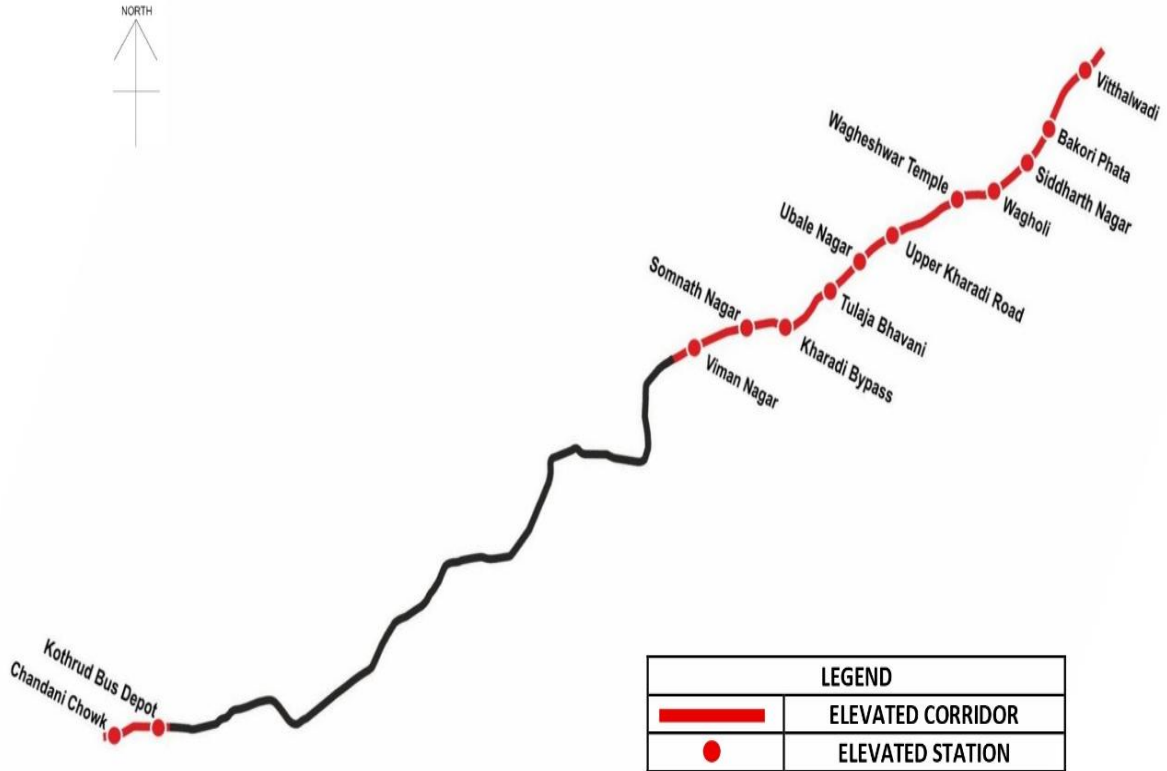
नई दिल्ली, 25 मई, 2026

का.आ. 2657(अ).— जबकि केन्द्रीय सरकार ने अपनी अधिसूचना संख्या का.आ. 2732(अ), दिनांक 20 अक्टूबर, 2014 द्वारा, जो भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii) में दिनांक 21 अक्टूबर, 2014 को प्रकाशित हुई थी, भूमिगत रेल (संकर्म संनिर्माण) अधिनियम, 1978 (1978 का 33) (जिसे इसमें इसके पश्चात् उक्त अधिनियम कहा गया है) तथा मेट्रो रेल (परिचालन और अनुरक्षण) अधिनियम, 2002 (2002 का 60) के प्रावधानों को महाराष्ट्र राज्य के पुणे महानगरीय तक विस्तारित कर दिया है;

अतः, अब केन्द्रीय सरकार उक्त अधिनियम की धारा 32 की उपधारा (1) के खंड (क) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, उक्त अधिनियम की अनुसूची में पुणे महानगरीय क्षेत्र के संबंध में पुणे मेट्रो रेल परियोजना चरण-2 के निम्नलिखित मेट्रो संरेखण को, अर्थात् कॉरिडोर 2ए: वनाज से चांदनी चौक तथा कॉरिडोर 2बी: रामवाड़ी से वाघोली/विठ्ठलवाड़ी, को एतद्वारा जोड़ती है, अर्थात्—

"पुणे मेट्रो रेल परियोजना चरण -2 कॉरिडोर 2 ए: वनाज़ से चांदनी चौक और कॉरिडोर 2 बी: रामवाडी से वाघोली/विठ्ठलवाडी	
कॉरिडोर 2ए: वनाज़ से चांदनी चौक।	कोथरुड बस डिपो, चांदनी चौक।
कॉरिडोर 2बी: रामवाडी से वाघोली/विठ्ठलवाडी।	विमान नगर, सोमनाथ नगर, खराडी बायपास, तुलजा भवानी, उबाले नगर, अपर खराडी रोड, वाघेश्वर टेम्पल, वाघोली, सिद्धार्थ नगर, बकोरी फाटा, विठ्ठलवाडी।

PUNE METRO RAIL PROJECT PHASE-2
[CORRIDOR 2A: VANAZ TO CHANDANI CHOWK &
CORRIDOR 2B: RAMWADI TO WAGHOLI/VITTHALWADI]



[फा. सं. के.14011/03/2026-एमआरटीएस-II]

जयदीप, विशेष कार्य अधिकारी (शहरी परिवहन)

MINISTRY OF HOUSING AND URBAN AFFAIRS
(Mass Rapid Transit System-II)
NOTIFICATION

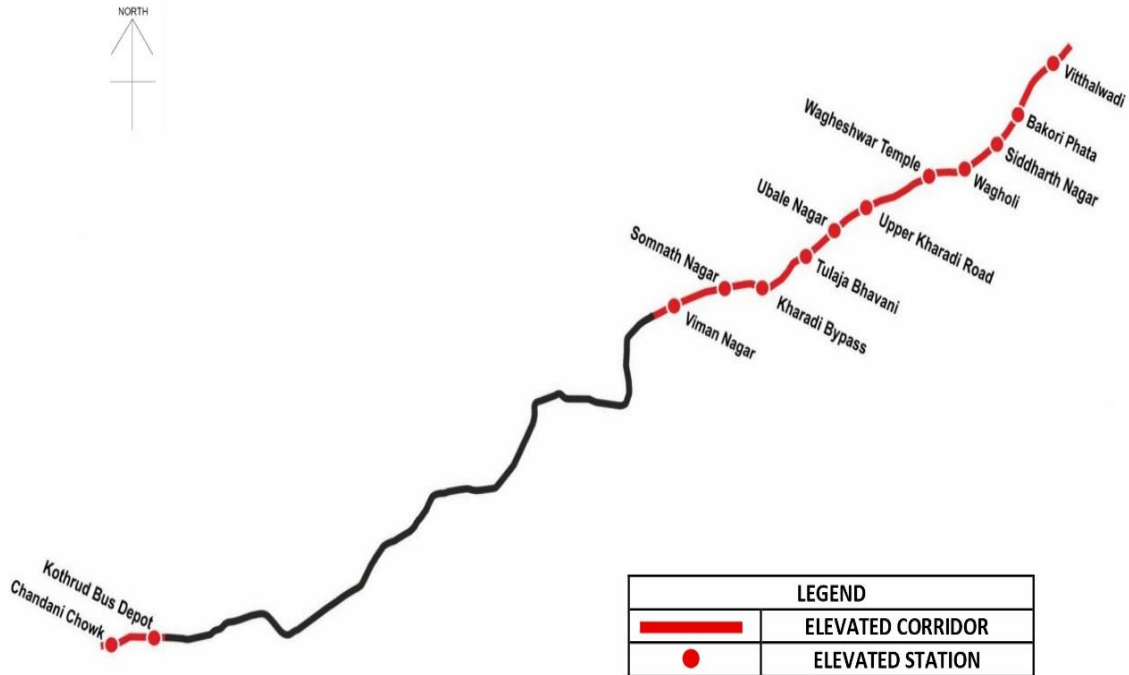
New Delhi, the 25th May, 2026

S.O. 2657(E).— Whereas the Central Government, *vide* its notification number S.O. 2732 (E), dated the 20th October, 2014, published in the Gazette of India, Extraordinary, Part II, section 3, sub-section (ii), dated the 21st October 2014, has extended the provisions of the Metro Railways (Construction of Works) Act, 1978 (33 of 1978) (hereinafter referred to as the said Act), and the Metro Railways (Operation and Maintenance) Act, 2002 (60 of 2002) to the Pune Metropolitan area in the State of Maharashtra.

Now, therefore, in exercise of the powers conferred by clause (a) of sub-section (1) of section 32 of the said Act, the Central Government hereby adds to the Schedule of the said Act, the following metro alignment of Pune Metro Rail Project Phase-2 Corridor 2A: Vanaz to Chandani Chowk and Corridor 2B: Ramwadi to Wagholi/Vitthalwadi in respect of Metropolitan area of Pune, namely: —

“Pune Metro Rail Project Phase-2 Corridor 2A: Vanaz to Chandani Chowk and Corridor 2B: Ramwadi to Wagholi/Vitthalwadi	
Corridor 2A: Vanaz to Chandani Chowk.	Kothrud Bus Depot, Chandani Chowk.
Corridor 2B: Ramwadi to Wagholi/Vitthalwadi.	Viman Nagar, Somnath Nagar, Kharadi Bypass, Tulaja Bhavani, Ubale Nagar, Upper Kharadi Road, Wagheshwar Temple, Wagholi, Siddharth Nagar, Bakori Phata, Vitthalwadi.

PUNE METRO RAIL PROJECT PHASE-2
[CORRIDOR 2A: VANAZ TO CHANDANI CHOWK &
CORRIDOR 2B: RAMWADI TO WAGHOLI/VITTHALWADI]



[F. No. K.14011/03/2026-MRTS-II]

JAIDEEP, Officer on Special Duty (Urban Transport)